

**SENIOR CIVIL JUDGE AND JMFC, SHORAPUR****Tayyaba Sultana****SR. CIVIL JUDGE AND JMFC****Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	C.C. 40/2018 (SUMMONS)		State by Shorapur PS <b>Vs</b> Sathyappa	APP
2	C.C. 92/2018 (SUMMONS)		Shorapur PS <b>Vs</b> Shantappa	APP
3	C.C. 276/2019 (SUMMONS)		KEMBHAVI PS <b>Vs</b> PUNDALIKA	
4	CrI.Misc. 31/2020 (Steps)		Madivalappa <b>Vs</b> The Tahasilder Shorapur	GSP
5	P.C.R. 3/2019 (NOTICE)		Renuka <b>Vs</b> Hulugappa	BHK
6	P.C.R. 17/2019 (NOTICE)		Hanamantraya <b>Vs</b> Executive Engineer GESCOM	DTB
7	P.C.R. 11/2019 (NOTICE)		Sunanda <b>Vs</b> Sangangouda	BKD
8	C.C. 344/2019 (NOTICE)		KEMBHAVI PS <b>Vs</b> SANGAPPA	
9	CrI.Misc. 37/2020 (NOTICE)		Janaka bai <b>Vs</b> Sunil	MH
10	C.C. 131/2019 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Basappa	
11	C.C. 280/2019 (APPEARANCE OF ACCUSED)		KEMBHAVI PS <b>Vs</b> SIDDANAGOUDA	
12	C.C. 363/2019 (APPEARANCE OF ACCUSED)		kembavi ps <b>Vs</b> Maitramma	app
13	C.C. 6/2020 (APPEARANCE OF ACCUSED)		Kembhavi. PS <b>Vs</b> Basavantraya	APP
14	C.C. 21/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> VIswaradya	APP
15	C.C. 22/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Dawal Sab @ Davulsab	APP

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16	C.C. 26/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Bandenawaz	APP
17	C.C. 44/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Yakoba	APP
18	C.C. 45/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Rudarappa	APP
19	C.C. 72/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Shivamanappa	APP
20	C.C. 163/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Chandsab	APP
21	C.C. 181/2020 (APPEARANCE OF ACCUSED)		kembhavi Ps <b>Vs</b> Balappa	APP
22	C.C. 185/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Devindrappa	APP
23	C.C. 198/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Basavaraj	APP
24	C.C. 200/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Somu	APP
25	C.C. 210/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Sharanappa	APP
26	C.C. 222/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Gurunatha Reddy	APP
27	C.C. 247/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Shivappa	APP
28	C.C. 24/2018 (EVIDENCE)		State by Kembhavi P.S. <b>Vs</b> Ningappa	APP
29	C.C. 59/2018 (EVIDENCE)		State by Shorapur PS <b>Vs</b> Hanumantha	APP
30	C.C. 77/2018 (EVIDENCE)		Drugs Inspector <b>Vs</b> Siddalingayya	APP

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31	C.C. 80/2018 (EVIDENCE)		State by Shorapur PS <b>Vs</b> Shivangowda	APP
32	C.C. 104/2018 (EVIDENCE)		State by Shorapur <b>Vs</b> Devu	APP
33	C.C. 118/2018 (EVIDENCE)		State by Shorapur PS <b>Vs</b> Chandrakanth	APP
34	C.C. 182/2018 (EVIDENCE)		Maremma <b>Vs</b> Yallappa	MK
35	C.C. 225/2018 (EVIDENCE)		Shorapur PS <b>Vs</b> Chandrashekharappa	APP
36	C.C. 45/2019 (EVIDENCE)		Kembhavi PS <b>Vs</b> Bandenavaja	
37	C.C. 221/2019 (EVIDENCE)		KEMBHAVI PS <b>Vs</b> GURUPADAYYA	
38	C.C. 222/2019 (EVIDENCE)		KEMBHAVI PS <b>Vs</b> GOVINDAPPA	
39	C.C. 224/2019 (EVIDENCE)		KEMBHAVI PS <b>Vs</b> DEVINDRAPPA	
40	C.C. 226/2019 (EVIDENCE)		KEMBHAVI PS <b>Vs</b> KASHINATH	
41	C.C. 228/2019 (EVIDENCE)		KEMBHAVI PS <b>Vs</b> SAHADEVAPPA	
42	C.C. 233/2019 (EVIDENCE)		KEMBHAVI PS <b>Vs</b> RAVIKUMAR	
43	C.C. 253/2019 (EVIDENCE)		KEMBHAVI PS <b>Vs</b> NAYYAMPASHA	
44	CrI.Misc. 143/2019 (EVIDENCE)		Basalingamma <b>Vs</b> BHimanna	SMP
45	CrI.Misc. 94/2020 (EVIDENCE)		Raju <b>Vs</b> The Tahasilder, Shorapur	GRB

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46	Crl.Misc. 95/2020 (EVIDENCE)		Prema <b>Vs</b> The Tahasilder Shorapur	GRB
47	Crl.Misc. 20/2020 (ORDERS)		Bhagyashree <b>Vs</b> Hanmantraya @ Hanamantappa	YSH
48	Crl.Misc. 4/2020 (Objection)		Renuka <b>Vs</b> sakreppa	MH

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1	FDP 5/2020 (Steps)		Sangappa <b>Vs</b> Ravi Kumar	AK
2	M.V.C. 57/2019 (NOTICE)		Bhimanna <b>Vs</b> Basavaraj	S Awanti
3	M.V.C. 32/2019 (NOTICE)		Maremma <b>Vs</b> The MD NEKRTC through Depot Manager, Shorapur	
4	M.V.C. 208/2019 (NOTICE)		Saiyed Noor Mohemmed <b>Vs</b> Ramanna gouda	
5	M.V.C. 5/2020 (NOTICE)		Royan <b>Vs</b> Vishwanath Reddy	MRP
6	M.V.C. 71/2020 (NOTICE)		Somappa @ Somanna <b>Vs</b> Ramappa	RBD
7	M.V.C. 78/2020 (NOTICE)		Yankamma <b>Vs</b> Nagarajgouda	PBK
8	M.V.C. 79/2020 (NOTICE)		Devappa <b>Vs</b> Nagarajgouda	PBK
9	M.V.C. 117/2020 (NOTICE)		Maremma <b>Vs</b> Balakrishna	MMH
10	M.V.C. 118/2020 (NOTICE)		Durgappa <b>Vs</b> Balakrishna	MMH
11	M.V.C. 155/2020 (NOTICE)		Mallikarjun <b>Vs</b> The Divisional Controller	
12	M.V.C. 158/2020 (NOTICE)		Hulagamma U/G her mother Parvati W/o Hanamantha <b>Vs</b> Mallikarjun	
13	M.V.C. 121/2020 (NOTICE)		Ramesh <b>Vs</b> Sayed Imtiyaz	MMH
14	M.V.C. 135/2020 (NOTICE)		Anand u/g his father basavaraj <b>Vs</b> Hanamantraya	

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15	M.C. 23/2020 (NOTICE)		Parvati <b>Vs</b> Amaragundappa	G.Thammanna
16	M.V.C. 235/2020 (NOTICE)		Eaknath <b>Vs</b> Sunilkumar	P.B.Kavali
17	M.V.C. 281/2020 (NOTICE)		Bheemaraya <b>Vs</b> Sayabanna	RBD
18	M.V.C. 282/2020 (NOTICE)		Basamma <b>Vs</b> Sharanappa	RBD
19	M.V.C. 283/2020 (NOTICE)		Balabhima <b>Vs</b> Hanamantemma	MMH
20	O.S. 56/2019 (HEARING)		Yellamma <b>Vs</b> Iranna	AK
21	M.V.C. 42/2019 (EVIDENCE)		Asha <b>Vs</b> Arjun Ramappa Kuradi	MMH
22	M.V.C. 43/2019 (EVIDENCE)		Sadashiva <b>Vs</b> Arjun Ramappa Kuradi	
23	M.V.C. 44/2019 (EVIDENCE)		Nirmala <b>Vs</b> Arjun Ramappa Kuradi	
24	M.V.C. 143/2019 (EVIDENCE)		Mallamma <b>Vs</b> Ramappa	
25	M.V.C. 138/2019 (EVIDENCE)		Nagappa <b>Vs</b> Hanmantha	BDA MSM
26	M.V.C. 139/2019 (EVIDENCE)		Ningamma <b>Vs</b> Syed Salim	
27	O.S. 52/2019 (EVIDENCE) IA/1/2019		Shafeeq Ahmed <b>Vs</b> Basavaraj	GRK
28	M.V.C. 255/2019 (EVIDENCE)		Pavitra <b>Vs</b> Jayaram K.H	
29	O.S. 70/2019 (EVIDENCE) IA/1/2019		Gangamma <b>Vs</b> Jetteppa	GRB

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30	M.V.C. 290/2019 (EVIDENCE)		Mallikarjun <b>Vs</b> Bhimanna	RBD
31	O.S. 8/2020 (EVIDENCE)		Basamma <b>Vs</b>	VSB
	IA/1/2020		Tirupati	BDA
	IA/2/2020			
32	O.S. 12/2020 (EVIDENCE)		Sanganbassayya <b>Vs</b>	MH
	IA/1/2020		Amarayya	
33	O.S. 13/2020 (EVIDENCE)		Malappa <b>Vs</b>	SBG
			Siddamma	
34	M.V.C. 237/2019 (ARGUMENTS)		Ayyappa <b>Vs</b>	
			The Managing Director VRL Transport Company LTD	
35	G and W.C. 4/2020 (ARGUMENTS)		Nagesh <b>Vs</b>	S.A.Avati
			Ramesh	
36	O.S. 38/2020 (ORDERS)		Laxmi <b>Vs</b>	D.S
	IA/1/2020		Bhimanna	Parasanahalli
37	FDP 18/2018 (Objection)		Nabuma <b>Vs</b>	MH
			Badima	
38	M.V.C. 12/2019 (Objection)		Veeresh <b>Vs</b>	
			Yallappa	
39	M.V.C. 95/2019 (Objection)		Kasturibai <b>Vs</b>	
			Baddu	
40	M.V.C. 114/2020 (Objection)		Jamblamma <b>Vs</b>	MMH
			Balakrishna	
41	M.V.C. 116/2020 (Objection)		Devamma <b>Vs</b>	
			Deepak	
42	M.V.C. 205/2020 (Objection)		Beerappa <b>Vs</b>	RBD
			Timmanna	

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43	M.V.C. 256/2020 (Objection)		Ayyanna <b>Vs</b> New morning Star Travels Managing Partner Sri Srinivas Rao	P B Kavali
44	M.V.C. 33/2019 (Settlement)		Amaregouda <b>Vs</b> K. Vijayabhaskara	
45	O.S. 57/2019 (Settlement)		Yellamma <b>Vs</b> Tipparaj	AK
46	O.S. 23/2020 (Settlement)		Sidramappa <b>Vs</b> Shekhappa	BHK
47	M.V.C. 207/2020 (Settlement)		Paramanna@ Muttappa <b>Vs</b> Shaikh Ibrahim	P.B.Kavali

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1	C.C. 307/2010 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Mallikarjun	APP
<b>( C.C./0000307/2010)</b> <b>: C.C./0000307/2010</b>				
2	C.C. 64/2011 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Bhimaraya	
3	C.C. 10/2013 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Ramachandra	APP  A1 to A6 US Adv,
<b>( C.C./0000010/2013)</b> <b>: C.C./0000010/2013</b>				
4	C.C. 525/2013 (EVIDENCE)		Shorapur PS <b>Vs</b> Yallappa	
5	C.C. 492/2013 (EVIDENCE)		Shorapur PS <b>Vs</b> Basalingappa	APP  SA, Adv.
<b>( C.C./0000492/2013)</b> <b>: C.C./0000492/2013</b>				
6	C.C. 327/2013 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Ammanna	
7	C.C. 667/2013 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Hanamanth	APP  MAK
<b>( C.C./0000667/2013)</b> <b>: C.C./0000667/2013</b>				
8	C.C. 65/2014 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Raju @ Pradeep	APP  A1 DTB Adv, A2 MHB Adv,
<b>( C.C./0000065/2014)</b> <b>: C.C./0000065/2014</b>				
9	C.C. 294/2014 (EVIDENCE)		Shorapur PS <b>Vs</b> Kaliguli	APP  PBK, Adv.
<b>( C.C./0000294/2014)</b> <b>: C.C./0000294/2014</b>				

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10	C.C. 663/2014 (EVIDENCE)		Shorapur ps <b>Vs</b> Ramachandrappa	
11	C.C. 803/2014 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Saleem Pasha	APP GHT Adv,
<b>( C.C./0000803/2014)</b>				
<b>: C.C./0000803/2014</b>				
12	C.C. 16/2017 (EVIDENCE)		Shorapur PS <b>Vs</b> Manjunath	APP AJ, Adv.
<b>( C.C./0000016/2017)</b>				
<b>: C.C./0000016/2017</b>				
13	C.C. 367/2018 (EVIDENCE)		shorapur ps <b>Vs</b> Hajarat ali	
14	C.C. 629/2018 (EVIDENCE)		Shorapur ps <b>Vs</b> MD rouf and otehrrs	
15	C.C. 655/2018 (EVIDENCE)		Shorapur ps <b>Vs</b> Huligeppa ,mallibhavi	
16	C.C. 30/2019 (EVIDENCE)		Shorapur PS <b>Vs</b> Pissa @ Anand	APP
17	C.C. 544/2018 (ARGUMENTS)		Shorapur PS <b>Vs</b> Ayyappa	
18	C.C. 543/2013 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Lakkappa	
19	C.C. 506/2013 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Ashok Rao	
20	C.C. 15/2017 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Hanamanthraya	APP BHK Adv,
<b>( C.C./0000015/2017)</b>				
<b>: C.C./0000015/2017</b>				
21	C.C. 354/2018 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Thamas	

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22	C.C. 644/2018 (EVIDENCE)		Shorapur PS <b>Vs</b> Pissa @ Anand and others	APP
23	C.C. 140/2015 (HBC)		Shorapur P.S. <b>Vs</b> Bhimanna	APP AK Adv,

**( C.C./0000140/2015)**  
**: C.C./0000140/2015**

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1	O.S. 345/2019 (SUMMONS)		Nilkanta <b>Vs</b> Siddalingappa	BDA
2	O.S. 81/2014 (NOTICE)		Yankamma <b>Vs</b> Yankappa	RK adv CMK
3	O.S. 137/2010 (HEARING)		Maheboobsab <b>Vs</b> The Managing Director	BSP, Adv.
<b>( O.S./0000137/2010)</b>				
<b>: O.S./0000137/2010</b>				
4	O.S. 73/2020 (HEARING) IA/1/2020 IA/2/2020		Umapati <b>Vs</b> The Administrator UKP CADA Alamatti	Devendra Bevinakatti
5	EX 7/2020 (HEARING)		Mallavva <b>Vs</b> Manappa	Ramanand kavali
6	O.S. 211/2009 (EVIDENCE)		Smt. Siddamma <b>Vs</b> Smt. Mallamma	MK VSJ
<b>( O.S./0000211/2009)</b>				
<b>: O.S./0000211/2009</b>				
7	O.S. 107/2010 (EVIDENCE)		Devindrappa <b>Vs</b> Secretary Gram panchayat Malnoor	
8	O.S. 173/2011 (EVIDENCE)		Mahantappagouda <b>Vs</b> Paramanna	BHK AK
9	O.S. 81/2012 (EVIDENCE)		Arun Kumar <b>Vs</b> The Executive PWD Engineer, Yadgiri	VSB AGP
<b>( O.S./0000081/2012)</b>				
<b>: O.S./0000081/2012</b>				
10	O.S. 97/2013 (EVIDENCE)		Bheemabai <b>Vs</b> Bassappa and others	
11	O.S. 191/2013 (EVIDENCE)		Devindrappa <b>Vs</b> Venkatesh	VCP, Adv. MK, Adv.
<b>( O.S./0000191/2013)</b>				
<b>: O.S./0000191/2013</b>				

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12	O.S. 415/2013 (EVIDENCE)		Khaja Hussain <b>Vs</b> The Stae through its, Deputy Commissioner Yadgir.	MH AGP
<b>( O.S./0000415/2013)</b>				
<b>: O.S./0000415/2013</b>				
13	O.S. 17/2014 (EVIDENCE)		Tippusing <b>Vs</b> Tippibai	GSP AK
<b>( O.S./0000017/2014)</b>				
<b>: O.S./0000017/2014</b>				
14	O.S. 291/2014 (EVIDENCE)		Basamma <b>Vs</b> Mareppa	CMK, Adv. BSP, Adv.
<b>( O.S./0000291/2014)</b>				
<b>: O.S./0000291/2014</b>				
15	O.S. 101/2015 (EVIDENCE)		Badima <b>Vs</b> Hussain Bahsa	MH BHK
16	O.S. 349/2015 (EVIDENCE)		Rangamma <b>Vs</b> Balappa	
17	O.S. 415/2015 (EVIDENCE)		Gurappa <b>Vs</b> Chandrabai	VS BHK
18	O.S. 11/2016 (EVIDENCE)		Jogappa <b>Vs</b> Shivappa	GSP BHK
<b>( O.S./0000011/2016)</b>				
<b>: O.S./0000011/2016</b>				
19	O.S. 13/2016 (EVIDENCE)		Gurlingayya <b>Vs</b> The Secretary and PDO	GSP, Adv. NJB, Adv.
<b>( O.S./0000013/2016)</b>				
<b>: O.S./0000013/2016</b>				
20	O.S. 31/2016 (EVIDENCE)		Laxmibai <b>Vs</b> Ningappa	PBK, Adv. GHT, Adv.
<b>( O.S./0000031/2016)</b>				
<b>: O.S./0000031/2016</b>				
21	O.S. 129/2016 (EVIDENCE)		Badesab <b>Vs</b> Maralingappa	BKD MH

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22	O.S. 143/2016 (EVIDENCE)		Mallamma <b>Vs</b> Nagappa	RK BKD
<b>( O.S./0000143/2016)</b> <b>: O.S./0000143/2016</b>				
23	O.S. 261/2016 (EVIDENCE)		Sangeeta alias Shobha <b>Vs</b> Jeetedrakumar	RBD, Adv. Exparte
<b>( O.S./0000261/2016)</b> <b>: O.S./0000261/2016</b>				
24	O.S. 43/2017 (EVIDENCE)		Saheb bee <b>Vs</b> Dawal Malik	BHK, Adv. D
<b>( O.S./0000043/2017)</b> <b>: O.S./0000043/2017</b>				
25	O.S. 401/2017 (EVIDENCE)		Bassamma <b>Vs</b> Chandappa	BKD BDA
<b>( O.S./0000401/2017)</b> <b>: O.S./0000401/2017</b>				
26	O.S. 47/2017 (EVIDENCE)		Motila <b>Vs</b> Tirupati	GSP, Adv. BHK, Adv.
<b>( O.S./0000047/2017)</b> <b>: O.S./0000047/2017</b>				
27	O.S. 125/2017 (EVIDENCE)		Sunanda <b>Vs</b> Iramma	YSH, Adv. D
<b>( O.S./0000125/2017)</b> <b>: O.S./0000125/2017</b>				
28	O.S. 161/2017 (EVIDENCE)		Basavaraj <b>Vs</b> Bhimabai	VS, Adv. DTB, Adv.
<b>( O.S./0000161/2017)</b> <b>: O.S./0000161/2017</b>				
29	O.S. 209/2017 (EVIDENCE)		Allah Baksha <b>Vs</b> Anandappa	MH GSP
<b>( O.S./0000209/2017)</b> <b>: O.S./0000209/2017</b>				

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**PRL.CIVIL JUDGE AND JMFC, SHORAPUR**

**Chidanand Badiger**

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30	O.S. 391/2017 (EVIDENCE)		C Ratnakumari <b>Vs</b> Tulasirathanam	
31	O.S. 65/2018 (EVIDENCE)		Massa Bee @ Sopamma <b>Vs</b> Ramzan Sab	AJ MAK adv
32	O.S. 75/2018 (EVIDENCE)		Mahantesha <b>Vs</b> Hanmappa	BDA AK
33	O.S. 153/2018 (EVIDENCE)		Shivaram <b>Vs</b> Hallemma	SAB D1 to D3 BKD adv
34	O.S. 167/2018 (EVIDENCE)		Shankrayya <b>Vs</b> Malkamma	SVR BKD, BHK
35	O.S. 255/2018 (EVIDENCE)		Tippamma <b>Vs</b> Smt. Nirmala	MK
36	O.S. 171/2019 (EVIDENCE) IA/1/2019		Allabaksha <b>Vs</b> Chandasab	MK
37	O.S. 361/2019 (EVIDENCE) IA/1/2019		Bhimanna <b>Vs</b> Gaddeemma	GRB
38	O.S. 97/2020 (EVIDENCE)		Ninganna @ Ningappa meti <b>Vs</b> Shantappa	Awatiger Shivanand
39	O.S. 339/2015 (ORDERS)		Lingareddy Real mother of Plaintff No.2 <b>Vs</b> Bassanna @ Basavaraja	NSP, SS, BHK
40	Misc 3/2011 (EVIDENCE)		Gurulingappa <b>Vs</b> The state	
41	O.S. 101/2018 (Objection)		Mohd. Yakeen Zabher <b>Vs</b> Smt.	MH BSP
42	O.S. 183/2014 (written statament)		Hanmantaraya <b>Vs</b> Ningappa	GSP NHC

**( O.S./0000183/2014)**

**: O.S./0000183/2014**

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43	O.S. 261/2009 (amended plaint)		Gopanna <b>Vs</b> Guduma bi	BHK MH
44	O.S. 233/2017 (amended plaint)		Renuka <b>Vs</b> Bhimappa	VSB, Adv. CMK, Adv.
<b>( O.S./0000233/2017)</b>				
<b>: O.S./0000233/2017</b>				
45	FDP 21/2017 (amended plaint)		Mallappa <b>Vs</b> Bassappa	GSP Exparte
<b>( FDP/0000021/2017)</b>				
<b>: FDP/0000021/2017</b>				
46	O.S. 53/2011 (steps)		Venkatesh <b>Vs</b> Adivemma	GSP MH
47	EX 13/2012 (steps)		The Manager <b>Vs</b> Ashok kumar	
48	EX 15/2012 (steps)		Canara Bank <b>Vs</b> Sharanappa	AK, Adv.
49	EX 3/2018 (steps)		Basavaraj <b>Vs</b> Motilal	RK
50	FDP 3/2015 (APPEARANCE)		Bassangouda U/g Real Mother Laxmibai W/o Virupannagouda <b>Vs</b> Amarappa	BDA
<b>( FDP/0000003/2015)</b>				
<b>: FDP/0000003/2015</b>				
51	O.S. 317/2018 (APPEARANCE)		Ningappa <b>Vs</b> Nandamma	
52	O.S. 319/2018 (APPEARANCE)		Parthana <b>Vs</b> Devakkemma	
53	EX 3/2020 (APPEARANCE)		Bassamma <b>Vs</b> Bheemappa	Devendra Bevinakatti
54	O.S. 59/2020 (APPEARANCE) IA/1/2020 IA/2/2020		Balavantraya <b>Vs</b> Paramanna @ Goudappa	Awatiger Shivanand



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1	Crl.Misc. 336/2020 (NOTICE)		Ningappa <b>Vs</b> Tahasildar Shorapur	Madhusudan. S.M
2	Crl.Misc. 343/2020 (NOTICE)		Tippamma <b>Vs</b> Tahasildar Shorapur	Shivasharan T
3	Crl.Misc. 344/2020 (NOTICE)		Hulagavva <b>Vs</b> Tahasildar Shorapur	Shivasharan T
4	Crl.Misc. 346/2020 (NOTICE)		Mallappa <b>Vs</b> TMC Kakkera	Yankoba
5	Crl.Misc. 347/2020 (NOTICE)		Mallappa <b>Vs</b> TMC Kakkera	Yankoba
6	Crl.Misc. 349/2020 (NOTICE)		shivasharanappa <b>Vs</b> Tahasildar Shorapur	Patil Nandanagaouda
7	Crl.Misc. 351/2020 (NOTICE)		Balamma <b>Vs</b> Chief officer town panchayat Hunasagi	S.B Khaji
8	C.C. 476/2013 (EVIDENCE)		Narayanapur P.S. <b>Vs</b> Shekarappa	APP  A1 to A7 BHK Adv,
<b>( C.C./0000476/2013)</b>				
<b>: C.C./0000476/2013</b>				
9	C.C. 399/2014 (EVIDENCE)		Hunasagi P.S. <b>Vs</b> Poolasing	APP  A1 to A3 DTB Adv,
<b>( C.C./0000399/2014)</b>				
<b>: C.C./0000399/2014</b>				
10	C.C. 501/2014 (EVIDENCE)		Hunasagi P.S. <b>Vs</b> Siddu	APP  A1 to A4 MHB Adv,
11	C.C. 614/2014 (EVIDENCE)		Hunsagi PS <b>Vs</b> Bassappa	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	C.C. 9/2016 (EVIDENCE)		Kodekal P.S. <b>Vs</b> Krishana Chinnirathod	APP GSP Adv,
<b>( C.C./0000009/2016)</b>				
<b>: C.C./0000009/2016</b>				
13	C.C. 137/2016 (EVIDENCE)		Kodekal P.S. <b>Vs</b> Yallappa	APP A1 and A2 BKD Adv,
<b>( C.C./0000137/2016)</b>				
<b>: C.C./0000137/2016</b>				
14	C.C. 164/2016 (EVIDENCE)		Kodekal P.S. <b>Vs</b> Hanamanthraya	APP
<b>( C.C./0000164/2016)</b>				
<b>: C.C./0000164/2016</b>				
15	C.C. 314/2016 (EVIDENCE)		Narayanpur P.S. <b>Vs</b> Hanamappa	APP BKD
<b>( C.C./0000314/2016)</b>				
<b>: C.C./0000314/2016</b>				
16	CrI.Misc. 67/2018 (EVIDENCE)		Bassamma <b>Vs</b> Shivanna	
17	C.C. 660/2013 (ACCUSED STATEMENT u/s 313 CrPC)		Hunasagi P.S. <b>Vs</b> Madivalappa Naikodi	APP SB Adv,
<b>( C.C./0000660/2013)</b>				
<b>: C.C./0000660/2013</b>				
18	C.C. 95/2014 (JUDGEMENT)		Hunasagi PS <b>Vs</b> Basavaraj	APP SNW, Adv.
<b>( C.C./0000095/2014)</b>				
<b>: C.C./0000095/2014</b>				
19	CrI.Misc. 405/2014 (Objection)		Abulbee <b>Vs</b> Khadarsab	SB AK
<b>Cases listed below are adjourned due to Covid 19</b>				
20	P.C.R. 58/2014 (EVIDENCE)	<b>16-12-2020</b>	<b>Vs</b>	

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21	C.C. 420/2016 (EVIDENCE)	<b>16-12-2020</b>	Narayanapur P.S. <b>Vs</b> Basavaraj	APP  A1 and A2 ABP Adv,
22	C.C. 364/2017 (EVIDENCE)	<b>16-12-2020</b>	Hunsagi P.S <b>Vs</b> Shankaralinga	
23	C.C. 239/2017 (EVIDENCE)	<b>16-12-2020</b>	Kodekal P.S. <b>Vs</b>	APP
<b>( C.C./0000239/2017)</b>				
<b>: C.C./0000239/2017</b>				
24	C.C. 608/2019 (SUMMONS)	<b>11-01-2021</b>	Hanamawwa <b>Vs</b> Nagappa	BHK
25	C.C. 193/2020 (SUMMONS)	<b>11-01-2021</b>	Narayanapur PS <b>Vs</b> Halleppa Naikodi	APP
26	C.C. 214/2020 (SUMMONS)	<b>11-01-2021</b>	Kodekal PS <b>Vs</b> Laxman nayak	APP
27	C.C. 293/2020 (SUMMONS)	<b>11-01-2021</b>	Narayanapur PS <b>Vs</b> Tirupathi	APP
28	C.C. 300/2020 (SUMMONS)	<b>11-01-2021</b>	Narayanapur PS <b>Vs</b> Yamanappa	APP
29	C.C. 466/2020 (SUMMONS)	<b>11-01-2021</b>	Hunasagi PS <b>Vs</b> Laxmibayi W/o Raju Rathod	APP
30	C.C. 477/2020 (SUMMONS)	<b>11-01-2021</b>	Narayanapur PS <b>Vs</b> Ravi S/o Yamanappa	APP
31	C.C. 479/2020 (SUMMONS)	<b>11-01-2021</b>	Narayanapur PS <b>Vs</b> Devamma W/o Abaleppagouda	APP
32	C.C. 486/2020 (SUMMONS)	<b>11-01-2021</b>	Narayanapur PS <b>Vs</b> Beerappa	App
33	C.C. 690/2020 (SUMMONS)	<b>11-01-2021</b>	Hunasagi PS <b>Vs</b> Deepak	APP
34	C.C. 415/2015 (HBC)	<b>12-01-2021</b>	Hunsagi P.S <b>Vs</b> Sharanu	

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35	C.C. 29/2017 (HBC)	<b>12-01-2021</b>	Hunasagi P.S. <b>Vs</b> Virabhadrayya	APP  A1 to A3 BKD Adv,
<b>( C.C./0000029/2017)</b>				
<b>: C.C./0000029/2017</b>				
36	C.C. 80/2018 (HBC)	<b>12-01-2021</b>	Kodekal P.S <b>Vs</b> Bucchappa	APP  RK
37	C.C. 91/2018 (HBC)	<b>12-01-2021</b>	Kodekal P.S. <b>Vs</b> Harising	APP  A1 to A14 MSM Adv,
38	C.C. 147/2018 (HBC)	<b>12-01-2021</b>	Kodekal P.S. <b>Vs</b> Hanamanthrya	APP  A1 to A4 SBP Adv,
39	C.C. 311/2018 (HBC)	<b>12-01-2021</b>	Kodekal P.S. <b>Vs</b> Sushilabayi	
40	C.C. 313/2018 (HBC)	<b>12-01-2021</b>	Kodekal P.S. <b>Vs</b> Adappa	
41	C.C. 324/2018 (HBC)	<b>12-01-2021</b>	Narayanapur PS <b>Vs</b> Balabhima	APP
42	C.C. 382/2018 (HBC)	<b>12-01-2021</b>	Kodekal <b>Vs</b> Shivaraja	APP  BDA
43	C.C. 434/2018 (HBC)	<b>12-01-2021</b>	Hunasagi P.S. <b>Vs</b> Saiyyad	
44	CrI.Misc. 133/2017 (steps)	<b>12-01-2021</b>	Bassamma <b>Vs</b> Tippanna	NHC
45	C.C. 186/2019 (steps)	<b>12-01-2021</b>	Gopalraya <b>Vs</b> Ravi Kumar	BHK
46	C.C. 524/2019 (steps)	<b>12-01-2021</b>	Basavaraj <b>Vs</b> Nandini	BDA
47	C.C. 3/2012 (NBW)	<b>12-01-2021</b>	Hunasagi P.S. <b>Vs</b> Sharanappa @ Sharan	

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1	O.S. 194/2012 (NOTICE)		Nagamma <b>Vs</b> Venkoba	MK  D1 and D2 SMP, D3 RK
<b>( O.S./0000194/2012)</b>				
<b>: O.S./0000194/2012</b>				
2	EX 4/2017 (HEARING)		lllll <b>Vs</b> jjjjj	
<b>( EX/0000004/2017)</b>				
<b>: EX/0000004/2017</b>				
3	O.S. 64/2010 (EVIDENCE)		Abdul Majeed <b>Vs</b> The Deputy Commissioner	MH, Adv.  AGP
<b>( O.S./0000064/2010)</b>				
<b>: O.S./0000064/2010</b>				
4	O.S. 98/2013 (EVIDENCE)		Nagamma <b>Vs</b> Sharada	MH  D1 MAK D2 VSB
<b>( O.S./0000098/2013)</b>				
<b>: O.S./0000098/2013</b>				
5	O.S. 214/2014 (EVIDENCE)		SATYANARANA <b>Vs</b> NINGANNA	CMK  BSP BDA
6	O.S. 232/2014 (EVIDENCE)		Yankamm <b>Vs</b> Somawwa	
7	O.S. 336/2014 (EVIDENCE)		Devekkemma <b>Vs</b> Bhimanna	VSB  BHK
<b>( O.S./0000336/2014)</b>				
<b>: O.S./0000336/2014</b>				
8	O.S. 26/2015 (EVIDENCE)		Dyamavva <b>Vs</b> karemma	
9	O.S. 292/2015 (EVIDENCE)		Neelamma <b>Vs</b> Hanmantha	VSB  D1 and D2 BHK adv
<b>( O.S./0000292/2015)</b>				
<b>: O.S./0000292/2015</b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
10	O.S. 314/2015 (EVIDENCE)		Basamma <b>Vs</b> Iramma	VS MAK
<b>( O.S./0000314/2015)</b> <b>: O.S./0000314/2015</b>				
11	O.S. 380/2015 (EVIDENCE)		Channningappa <b>Vs</b> Yamanappa	AK DTB
<b>( O.S./0000380/2015)</b> <b>: O.S./0000380/2015</b>				
12	O.S. 468/2015 (EVIDENCE)		Sridevi <b>Vs</b> Nandamma	BKD D1 MK, D2 to D6 BHK
<b>( O.S./0000468/2015)</b> <b>: O.S./0000468/2015</b>				
13	O.S. 138/2014 (ARGUMENTS)		Shantabai <b>Vs</b> Chandrashekar	GSP D1 Exparte, D2 MH Advocate
<b>( O.S./0000138/2014)</b> <b>: O.S./0000138/2014</b>				
14	O.S. 376/2013 (ORDERS)		Saifulal <b>Vs</b> Zafer Bee	BSP MH
15	O.S. 146/2014 (EVIDENCE)		Mallikarjuna <b>Vs</b> Parawwa	BSP D1 and D2 BKD, D3 MSH
<b>( O.S./0000146/2014)</b> <b>: O.S./0000146/2014</b>				
16	O.S. 20/2015 (EVIDENCE)		Sabana Begum <b>Vs</b> Mohd. Zakariya	MH SMP
<b>( O.S./0000020/2015)</b> <b>: O.S./0000020/2015</b>				
17	O.S. 440/2015 (EVIDENCE)		Harishchandra <b>Vs</b> Bhimanna	ABP D1. Sk, D2 Exparte, D3 BHK Advocate
<b>( O.S./0000440/2015)</b> <b>: O.S./0000440/2015</b>				

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18	O.S. 176/2016 (EVIDENCE)		Gurunandappa <b>Vs</b> Basavaraj	RK, Adv. MH, Adv.
<b>( O.S./0000176/2016)</b>				
<b>: O.S./0000176/2016</b>				
19	O.S. 152/2019 (ORDERS) IA/1/2019		Sharanamma <b>Vs</b> Sidramareddy	GSP
20	O.S. 152/2018 (Objection)		Basavaraja <b>Vs</b> Ramappa	SCMP 1,3,4 GSP adv, D2 MK
21	O.S. 232/2018 (written statament)		Sudendra <b>Vs</b> Nandappa	SVR
22	O.S. 254/2014 (amended plaint)		Ambrish U/G by natural mother Plff.No.3 <b>Vs</b> Paramanna	CMK, Adv. D
<b>( O.S./0000254/2014)</b>				
<b>: O.S./0000254/2014</b>				
23	O.S. 376/2015 (enquiry on prl issues)		Basavaraj <b>Vs</b> The Deputy Commissioner	
24	O.S. 246/2012 (steps)		Sangappa <b>Vs</b> Shivamma	VSB NHC
<b>( O.S./0000246/2012)</b>				
<b>: O.S./0000246/2012</b>				
<b>Cases listed below are adjourned due to Covid 19</b>				
25	O.S. 156/2016 (EVIDENCE)	<b>14-12-2020</b>	canara bank shorapur <b>Vs</b> MALLAMMA	JVP
26	O.S. 284/2016 (EVIDENCE)	<b>14-12-2020</b>	Bassamma <b>Vs</b> Manappa	ABP BKD
<b>( O.S./0000284/2016)</b>				
<b>: O.S./0000284/2016</b>				
27	O.S. 90/2017 (EVIDENCE)	<b>14-12-2020</b>	Shridevi <b>Vs</b> Danamma	DTB, Adv. Exparte
<b>( O.S./0000090/2017)</b>				
<b>: O.S./0000090/2017</b>				

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28	O.S. 128/2017 (EVIDENCE)	<b>14-12-2020</b>	Shantabai <b>Vs</b> Ayyanna	YSH, Adv. BHK, Adv.
<b>( O.S./0000128/2017)</b>				
<b>: O.S./0000128/2017</b>				
29	O.S. 364/2017 (EVIDENCE)	<b>14-12-2020</b>	Ramesh <b>Vs</b> The President City Municipal Counsel, Shorapur	DTB Expert
<b>( O.S./0000364/2017)</b>				
<b>: O.S./0000364/2017</b>				
30	O.S. 398/2017 (EVIDENCE)	<b>14-12-2020</b>	Timmayya <b>Vs</b> Timmayya	RK MH
<b>( O.S./0000398/2017)</b>				
<b>: O.S./0000398/2017</b>				
31	O.S. 352/2018 (EVIDENCE)	<b>14-12-2020</b>	Kumar Priyanka <b>Vs</b> Manohar	
32	O.S. 131/2020 (EVIDENCE)	<b>14-12-2020</b>	Laxmi Bai <b>Vs</b> Gouramma	B.H.Killedar
33	O.S. 132/2020 (EVIDENCE)	<b>14-12-2020</b>	Laxmi Bai <b>Vs</b> Hanamantha	B.H.Killedar
34	O.S. 202/2016 (amended plaint)	<b>14-12-2020</b>	Shivanna <b>Vs</b> Manappa	BKD SBT
<b>( O.S./0000202/2016)</b>				
<b>: O.S./0000202/2016</b>				
35	O.S. 250/2016 (enquiry on prl issues)	<b>14-12-2020</b>	Laxman <b>Vs</b> The D.C.	BSP, Adv. D
<b>( O.S./0000250/2016)</b>				
<b>: O.S./0000250/2016</b>				
36	O.S. 140/2019 (enquiry on prl issues) IA/1/2019	<b>14-12-2020</b>	Ganagamma <b>Vs</b> Nagamma	BKD